

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 05-10-2020

ARGUMENT

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUMMARY CIVIL SUIT	100858/2016	M/s. Hitesh Gumanmalji Mehta Vs Mr. Jaideep Dixit	Abhineet N.Pange
2.	SUMMARY CIVIL SUIT	100070/2017	M/s. Mahesh Sunny Enterprises Pvt. Ltd. Vs Harold Bluthello	Chetan Akerkar Mr. Prem Gidwani

(Sub Matter: SUMMONS FOR JUDGT/0100092/2017)

HEARING

3.	SUMMARY CIVIL SUIT	100463/2017	M/s. Bharat Rice Mills Vs 1. M/s. Marvelo India 2. Alpesh Patel	Vijay M. Vaghela and Ramesh P Gupta
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(Sub Matter: CHAMBER SUMMONS /0100089/2018)

(Sub Matter: NOTICE OF MOTION/0101980/2018)

4.	SUMMARY CIVIL SUIT	100737/2017	M/s. Sha Jadhavjil Narshi and Company Vs 1. M/s. Herba and Spice Flood and Hospitality 2. Mr. Chinar Sonavane 3. Mr. Shridhar Poojari	Vijay S. Sharma
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(Sub Matter: SUMMONS FOR JUDGT/0100142/2018)

(Sub Matter: NOTICE OF MOTION/0103552/2019)

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 06-10-2020

ARGUMENTS

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUMMARY CIVIL SUIT	100309/2018	Mr. Rameshwar Prabhuji Joshi Vs Mr. Lalit kumar Jain 2. K. K. Erector alias Kumar Builder	M/s. Legal Bond
(Sub Matter: SUMMONS FOR JUDGT/0100043/2020)				
2.	SUIT	1006313/2006	Parasram Purohit Vs Richardson and Crudas 1972 Limited	Mr. K. D. Shah H. N. Walawalkar
3.	SUMMARY CIVIL SUIT	100689/2015	Ramchand Atmaram Nagpal Vs 1. Messers Glodyne Technoserve Ltd. 2. Mr. Annand Sarnaik 3. Ms. Divvy	Miss. Rekha C. Shukla

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 09-10-2020

ARGUMENTS

Sr. No.	Case Type	Case No.	Title	Name of Advocate
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| 1. | SUIT | 102930/2010 | Sony Enterprises
Vs
The General Manager Western
Railway Mumbai | S R Jaiswal

Suresh Kumar |
| 2. | SUIT | 104768/2010 | Airmid Aviation Services
Pvt. Ltd.
Vs
Flytech Aviation and 2 ORS | Kartikeya and
Associates

Sandeep Singh |
| 3. | SUIT | 107108/1997 | Bank of Baroda

Vs
Goldie Purshottam Sud | S Ashwinkumar and
Company

2ND Court Receiver |

(Sub Matter: NOTICE OF MOTION/0101069/2015)

(Sub Matter: NOTICE OF MOTION/0102826/2015)

(Sub Matter: NOTICE OF MOTION/0101766/2015)

(Sub Matter: NOTICE OF MOTION/0101683/2015)

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| 4. | SUIT | 108829/2000 | Moarvi Exports Pvt. Ltd
Vs
M S Supreme Sukhdam
and Associates and ANR | Gajanan M Savagave

Ashwin Ankhad |
| 5. | SUIT | 104779/2010 | Kiran N Talcherkar
Vs
Santosh Dattaram Naik | K R Belosay

MS S S Redekar |

ani Annand Sarnaik

(Sub Matter: SUMMONS FOR JUDGT/0100344/2016)

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| 4. | SUMMARY CIVIL
SUIT | 1001171/2015 | Ambalpadi R. Shetty

Vs
Khandu K. Avhad | Ms. Solomon and
and Company |
|----|-----------------------|--------------|--|--------------------------------|

(Sub Matter: SUMMONS FOR JUDGT/0100032/2016)

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 07-10-2020

ARGUMENTS

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUIT	103851/2008	M S Jak Printers Private Limited Vs Shree Gururaj Printery	J B Patel Defendant in person
(Sub Matter: SUMMONS FOR JUDGT/0100355/2013) (Sub Matter: NOTICE OF MOTION/0101831/2014) (Sub Matter: CHAMBER SUMMONS/0101131/2018)				
2.	SUIT	1002086/2013	Rohinton R Dastoor Vs M G Mittal and Co and ORS	Mulla and Mulla and Craige Blunt and Caroe
(Sub Matter: SUMMONS FOR JUDGT/0100355/2013)				
3.	SUMMARY CIVIL SUIT	100611/2016	AB and Co Corporate Services Ltd. Vs K. P. Packaging Limited	Leena Sapra And G.A. Patil
(Sub Matter: SUMMONS FOR JUDGT/0100311/2016)				
4.	SUMMARY CIVIL SUIT	1000667/2016	Anand G. Keswani Vs 1. M/s. Krishana Fashiion World 2. Mr. Ramesh Madan Patel 3. Vadilal Kunverji Gada	Anand G. Keswani
(Sub Matter: SUMMONS FOR JUDGT/0100245/2018)				

5. SUMMARY CIVIL 1000668/2016
SUIT

Anand G. Keswani

Anand G. Keswani

Vs

1. M/s. Krishana Fashiion World

2. Mr. Ramesh Madan Patel

3. Vadilal Kunverji Gada

4. Mahadev Madan Patel

(Sub Matter: SUMMONS FOR JUDGT/0100246/2018)

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 08-10-2020

ARGUMENTS

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUIT	103109/2010	Bothra Metals Alloya Pvt. Limited Vs H R Metal Corporation	M P Mishra and Co Ramgopal S Tripathi
2.	SUMMARY CIVIL SUIT	101291/2015	Jeevandeep Informedia Private Limited Vs Sri Sai Baba Enterprise	Sudhir Shah and Associates
(Sub Matter: SUMMONS FOR JUDGT/0100157/2016)				
3.	SUIT	107886/2002	Shri Ramesh H Bhanushali Vs The Gujarat State Warehousing Corporation	Mr S. R. Mishra M S Shah and Sanghavi
4.	SUMMARY CIVIL SUIT	1000674/2016	Pushpa Gobindram Keswani Vs 1. M/s. Krishna Fashiion World 2. Mr. Ramesh Madan Patel 3. Vadilal Kunverji Gada	Pushpa Gobindram Keswani

(Sub Matter: SUMMONS FOR JUDGT/0100243/2018)

5. SUMMARY CIVIL 1000675/2016
SUIT

Asha A Keswani

Asha A Keswani

Vs

1. M/s. Krishna Fashiion World
2. Mr. Ramesh Madan Patel
3. Vadilal Kunverji Gada

(Sub Matter: SUMMONS FOR JUDGT/0100244/2018)

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 09-10-2020

ARGUMENTS

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUIT	102930/2010	Sony Enterprises Vs The General Manager Western Railway Mumbai	S R Jaiswal Suresh Kumar
2.	SUIT	104768/2010	Airmid Aviation Services Pvt. Ltd. Vs Flytech Aviation and 2 ORS	Kartikeya and Associates Sandeep Singh
3.	SUIT	107108/1997	Bank of Baroda Vs Goldie Purshottam Sud	S Ashwinkumar and Company 2ND Court Receiver
(Sub Matter: NOTICE OF MOTION/0101069/2015)				
(Sub Matter: NOTICE OF MOTION/0102826/2015)				
(Sub Matter: NOTICE OF MOTION/0101766/2015)				
(Sub Matter: NOTICE OF MOTION/0101683/2015)				
4.	SUIT	108829/2000	Moarvi Exports Pvt. Ltd Vs M S Supreme Sukhdham and Associates and ANR	Gajanan M Savagave Ashwin Ankhad
5.	SUIT	104779/2010	Kiran N Talcherkar Vs Santosh Dattaram Naik	K R Belosay MS S S Redekar

